

(20)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..
O.A. 652/197.

DATE OF DECISION: 15--5--1997.

Between:

1. Ashappa, S/o Kistappa.
2. M.Bala Krishna.
3. P.Anjaneyulu.
4. Y.Narsimhulu.
5. M.Guruvaiah.
6. D.Raju.
7. D.Prem.
8. P.Venkataiah.

Applicants.

And

1. The Army Ordnance Core (AOC)
Quarter Master Officer, Secunderabad.
2. The District Employment Officer, (Labour)
District Employment Exchange, Hyderabad.

Respondents.

Counsel for the Applicants: Sri K.Venkateswarlu.

Counsel for the 1st respondent:Sri Bhimanna.

Counsel for the 2nd Respondent:Sri Naveen Rao

ORDER

(by Hon'ble Shri H.Rajendra Prasad.)

Heard Shri K. Venkateswarlu for the applicants,
Shri Bhimanna for the 1st respondent and Shri Naveen Rao for the
2nd respondent.

2. Every averment or purported fact in this O.A. is vague
and totally unsubstantiated. It is not known whether Army
Ordnance Centre is recruiting any person in the said trade.
It is not known how many vacancies are available to be filled up.

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or whether the Employment Exchange has indeed been addressed, or whether any names have been sponsored by the Employment Exchange. The applicants state that the selections are going to commence on 16th (i.e. tomorrow). Even this averment is unsupported by any document.

3. There is reason to presume that the names of the applicants were not sponsored by the Employment Exchange—as stated by the petitioners—possibly because they are far junior on their rolls to be so sponsored.

4. In view of the wholly un-clear position, the only direction that can be given in this O.A. is:

It is stated that the petitioners have applied to Respondent No.1 for the post of Washerman but they have not been called for selection which, according to the applicants, will commence tomorrow, i.e., 16th May, 1997.

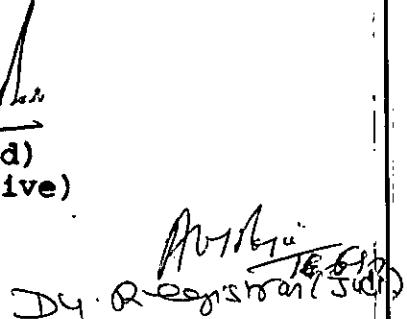
Respondent No.1 is directed to interview the applicants for the post of washerman, if such selection is to be held or is not already completed, and consider their candidature along with that of the candidates sponsored by the Employment Exchange, subject basically to the applicants' fulfilling the essential qualifications and job requirements.

The respondents have complete liberty to select such of the candidate(s) who is/are most suitable for the job according to the respondents' own assessment, which is unfettered.

5. With the above directions, the O.A. is disposed of at the admission stage.


(H. Rajendra Prasad)
Member (Administrative)

15th May, 1997


D. R. Registrar (S)

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Copy to:-

1. The Army Ordnance Core(AOC), Quarter Master Officer, Sec'bad.
2. The District Employment Officer, (Labour), District Employment Exchange, Hyd.
3. One copy to Sri. K.Venkateswarlu, advocate, CAT, Hyd.
4. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
5. One copy to Sri. P.Naveen Rao, SC for A.P.CAT, Hyd.
6. One copy to D.R.(A), CAT, Hyd.
7. One spare copy.

Rsm/-

Today
16/5/97

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TYED BY

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COMARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE CHAIRMAN.

and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 15/ -1997

ORDER/JUDGMENT

M.A./R.A./C.A.NO.

O.A.NO.

in
65/197

T.A.NO.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

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